

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4883  
ANSWERED ON:09.12.2010  
LEGISLATION FOR PREVENTION OF CORRUPTION  
Kanubhai Patel Jayshreeben

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) Whether the government has proposed to formulate legislation for prevention of corruption in the country;
- (b) if so, the details thereof; and
- (c) the time by which the said legislation is likely to be formulated and enforced?

**Answer**

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) to (c): The information is being collected and will be laid on the Table of the House.